

1702
our, 1st floor Co-Op.
shedpur.
657-2320495 (o)

ICE

ound Manufacturers/Suppliers/Authorised
nently registered with SSI/NSIC units and
object:

ted Rs.)	Earnest money to be deposited (In Rs.)	Cost of BOQ (Non-refundable) (In Rs.)
67/-	95,000/-	5,000/-

01.12.2017 at 02:00 pm
08.12.2017 up to 5:00 pm
09.12.2017 up to 5:00 pm
11.12.2017 at 2.00 pm
Further communicated
Electric Supply Area, Jamshedpur

loaded and submitted online on website
the office of the undersigned during office
5675 Demand Draft from any nationalized
r, Electric Supply Area, Jamshedpur.

Sd/-
GM-cum-CE,
Jamshedpur

2
PARTMENT
CHI-02

AR FROM DEOGHAR TO

tors engaged in civil building
raft's fabricated hangar from

ave same design including all
ghar airport.
walls, sliding gates, electrical
l/specified places and should

enditures to be borne by the
pplicable GST.
essing the amount of work
r to Dhanbad.

showing evidence for having
hangar construction work.

truction Department, Govt of

of Rs. 02.00 lakhs in favour
on) Department, Govt. of

egohar to Dhanbad and shall
ng online filling of BoQ by the

1 hangar shifting work will
mediately without notice)
may submit the bid through E-
2017 to 16.12.2017. Only
gh person/speed post/courier
aviation) Department, State
50287 during office hours till

:00 Hrs in the office of the
nent, State hangar, Airport
ent at the time of opening the
ative. The financial bid will
e for those bidders who fulfill

th Transport (Civil Aviation)
effective from date of signing.
n from the date of signing of

rtment, Govt. of Jharkhand
nditions or cancel any or all

Sd/-

(Capt. S. P. Sinha)
Civil Aviation) Department

above E-Tender, E-Tendering document
along with full information is available on
website i.e. <http://www.ireps.gov.in>
Note : Tenderers are requested to visit the
website <http://www.ireps.gov.in> atleast 15
days before last date of closing for latest
corrigendum/corrections etc in response to
this E-Tender.
CAO/Con/North/MHX, Patna
PR/1276/CON/Eng./T/17-18/36

Replacement of Electric Lifting Barrier & Defective Signalling Cables in Rangiya

E-Tender Notice No. : RN-ST-24
-2017-18 Dated : 27-11-2017. Open
E-tenders are invited by the
Divisional Railway Manager (S&T),
Rangiya for the following work:
Tender No.: RN-ST-24-2017-18.
Name of work: Replacement of
Electric Lifting Barrier on condition
basis and replacement of defective
signalling cables in Rangiya division.
Tender Value : ₹ 1,78,73,603.15/-;
Earnest Money: ₹ 2,39,370/- Date &
time of closing of above E-tender
: 15.30 hours of 15-01-2018. Date,
time & place of opening of above
E-tender: 15.30 hours of 16-01-2018 at
Sr. DSTE/Rangiya's office. For details,
visit website www.ireps.gov.in.

Divisional Railway Manager
(S&T), Rangiya



NORTHEAST FRONTIER RAILWAY

Serving Customers With A Smile

STORES E-PROCUREMENT

Tender Notice No. S/67/2017
Dtd: 27-11-2017 (1) All tenders
have been uploaded on Indian
Railways-E-Procurement portal
(IREPS) :- www.ireps.gov.in. For
details & necessary guidelines. For
quoting against e-tender please visit
IR-E-Procurement portal. Tenders
are due to be opened on 25-12-2017,
26-12-2017, 27-12-2017, 28-12-2017
and 01-01-2018 (2) The prospective
tenderers are advised to get them
registered on the website <http://www.ireps.gov.in> online. This
registration is mandatory for
participation in e-tendering and
is free of charge. (3) Offers are
to be submitted online only. Offers
sent/submitted against such e-
tenders through e-mail, post/fax or
in person will be rejected
summarily without any consideration.
Description, PL No, Quantity, Tender
no respectively, Motor for electric
point machine, 56301601, 263 Nos.
50/17/0628/OT/346/17. Kit for
bushes, 30327090, 5400 Set, 30/17/
1000/OT/347/17. Self lubricated
polyester, 30321311, 81000 Nos. 30/
17/0409/OT/348/17. Non Asbestos
based "K" type brake block ,
30316121, 18880 Nos, 30/17/0595/OT/
349/17. Test bench for testing of
valve, 6590 NS01, 1 Set, 60/16/5114/
OT/350/17. Foldable bottle holder,
30640404, 37000 Nos. 30/17/0307/
OT/351/17. 120 SQ.MM three core,
4001NS01, 4001NS02, 9000mtr,
3200mtr. 40/15/5038/OT/352/17.
Cone assembly comprising of
cone, 38034712, 1100 Set. 37/17/
0673/OT/353/17. Double cup
spares to CTRB, 38034694, 500
Nos. 37/17/0672/OT/354/17. DUCT
assembly, 17031904, 168 Nos. 10/
17/3680/OT/355/17. Element filter
fiberglass, 17453057, 4661 Nos. 10/
17/3804/OT/356/17. Kit seal MVCC,
Valve MVCC 17455509, 17452077, 396
Nos. 48 Nos. 10/17/4387/OT/357/17.

Controller of stores, Maligaon



NORTHEAST FRONTIER RAILWAY

Serving Customers With A Smile

Fully Residential Programme
Date : 7th & 8th December 2017

Contents/Schemes

- Prime Minister Employment Generation Programme and Other Credit Support Schemes
- Development of Khadi, Village and Coir Industries
- Technology Upgradation and Quality Certification
- Marketing Promotion Schemes
- Entrepreneurship and skill Development Programme
- Infrastructure Development Programme

Fee: Rs 12,000/- +18%GST

For registration website: www.ppdacagra.in

Contact: 9717181781/ 9760024341

Phone : 0562-6451237 / 0562 - 6451234

FORM B

PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SWIFT SHIPPING AND FREIGHT LOGISTICS PRIVATE LIMITED

Relevant Particulars

1. Name of corporate debtor	Swift Shipping and Freight Logistics Private Limited
2. Date of incorporation of corporate debtor	17/09/2004
3. Authority under which Corporate Debtor is incorporated/ Registered	Registrar of Companies, Mumbai
4. Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U63090MH2004PTC148693
5. Address of the registered office and principal office (if any) of corporate debtor	Unit No. 202, 2nd Floor, Sai Samarth Business Park, Opp. Geet Mala Complex, Deonar Village, Govandi (E), Mumbai- 88
6. Date of Closure of Insolvency Resolution Process	20th November, 2017
7. Liquidation Commencement Date of Corporate Debtor	20th November, 2017 (Order uploaded on NCLT Website on 28th November, 2017)
8. Name, Address, Email address and the registration number of the Liquidator	Mr. Uday Vinodchandra Shah. Address: B 10, Jaybandhu, 90 Feet Road, Opp. Guthu Restaurant, Ghatkopar (East)- 400 077 Email ID : shahuday@hotmail.com Registration Number : IBB/IPA-001/IP-P00190/2017-18/10369
9. Last date for submission of claims	28th December, 2017 (Being 30 Days from the intimation of the Liquidation Commencement date)

Notice is hereby given that the Honorable National Company Law Tribunal, Mumbai Bench has ordered the commencement of Liquidation Process against M/s Swift Shipping and Freight Logistics Private Limited on 20th November, 2017, uploaded on NCLT Website on 28th November, 2017.

The stakeholders of M/s Swift Shipping and Freight Logistics Private Limited are hereby called upon to submit a proof of their claims on or before 28th December, 2017 to the Liquidator at the address mentioned against item 8.

The Claims will have to be submitted in the specified Forms C, D, E, F and G of Schedule II in terms of Regulation 17, 18, 19 and 20 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, as amended up to date, by the Operational Creditors except Workmen & Employees, Financial Creditors, Workman or an Employee, Authorized Representative of Workmen & Employees and other stakeholders; respectively, as the case may be.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

CA Uday V Shah
(Liquidator)

Date: 30th November'17
Place: Mumbai

ET - 11/12/17 - mumbai

FORMB

PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF SWIFT SHIPPING AND FREIGHT LOGISTICS
PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	Swift Shipping and Freight Logistics Private Limited
2.	Date of incorporation of corporate debtor	17/09/2004
3.	Authority under which Corporate Debtor is incorporated/ Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U63090MH2004PTC148693
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No. 202, 2 nd Floor, Sai Samarth Business Park, Opp. Geet Mala Complex, Deonar Village, Govandi (E), Mumbai- 88
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7.	Liquidation Commencement Date of Corporate Debtor	20 th November, 2017 (Order uploaded on NCLT Website on 28 th November, 2017)
8.	Name, Address, Email address and the registration number of the Liquidator	Mr. Uday Vinodchandra Shah. Address: B 10, Jaybandhu, 90 Feet Road, Opp. Guthu Restaurant, Ghatkopar (East)- 400 077 Email ID : shahuday@hotmail.com Registration Number : IBBI/IPA-001/IP-P00190/2017-18/10369
9.	Last date for submission of claims	28 th December, 2017 (Being 30 Days from the intimation of the Liquidation Commencement date)

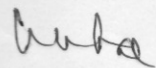
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CA Uday V Shah

(Liquidator)

Date: 30th November '17

Place: Mumbai

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